

[SHRI MADHU DANDAVATE]

You may suggest the *modus operandi* for discussing this.

MR. SPEAKER: You may send your remarks to the Minister. Let us see what happens.

SHRI JYOTIRMOY BOSU: What about my point?

MR. SPEAKER: No commitment to Shri Bosu.

SHRI S. M. BANERJEE: A statement was made by an hon. Member of this House, who is the General Secretary of the AICC, that a Bill on a ceiling on urban property would be introduced in this House. I would like to know whether it would be introduced in this House this week.

SHRI RAJ BAHADUR: All that the hon. Member has said is that the Bill is ready. In fact, he has already issued a clarification in the press to the effect that only the principles on which the Bill was formulated have been discussed (*Interruptions*).

SHRI S. M. BANERJEE: We are interested in this Bill. We want to know whether it will be introduced in this session or not?

SHRI RAJ BAHADUR: I will have to consult the Minister of Works & Housing who has to sponsor the Bill. We are very keen to bring the legislation as soon as possible.

श्री रामाबल्लार शास्त्री (पटना): अध्यक्ष महोदय, मैं इस सवाल को नुँउठाता, लेकिन इसका ५० जी० सी० से ताल्लुक है, इसलिये उठाना चाहता हूँ। आप जानन है कि बिहार मे कालेज टीचर्स की स्ट्राइक चल रही है। वहा इसको ले कर बड़ी मक्बड़ी हो रही है। चूँकि इस का सम्बन्ध ५० जी० सी० से है इसलिये मैं चाहता हूँ कि शिक्षा मंत्री महोदय कालेज टीचर्स स्ट्राइक के बारे में कोई स्टेटमेंट दें।

अध्यक्ष महोदय: आप लिख कर दें तब देखूँगा।

श्री एस० एम० बनर्जी: पंजाब के लिये मैं आप को बधाई देता हूँ।

अध्यक्ष महोदय: अब किसी भीर जगह न स्ट्राइक करवा दीजियेगा।

12.52 hrs.

PAPERS LAID ON THE TABLE
ACCOUNTS OF VISAKHAPATNAM PORT
TRUST

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust for the year 1970-71 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963

[Placed in library See No. LT-3965/72]

FERTILISER (CONTROL 3RD AMDT. ORDER, 1972 AND A NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): I beg to lay on the Table—

(1) A copy of the Fertiliser (Control) Third Amendment Order, 1972 (Hindi and English versions) published in Notification No. G.S.R. 417(E) in Gazette of India dated the 27th September, 1972, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(2) A copy of Notification No. G.S.R. 428 (E) published in Gazette of India dated the 8th October, 1972, under sub-section (1) of section 12A of the Essential Commodities Act, 1955.

[Placed in library. See No. LT-3968/72].

SUGAR (PRICE DETERMINATION FOR 1972-73 PRODUCTION) ORDER & ANNUAL REP. OF DEVELOPMENT COUNCIL FOR SUGAR INDUSTRY

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE